GOVERNMENT OF INDIA TRIBAL AFFAIRS LOK SABHA

UNSTARRED QUESTION NO:3456 ANSWERED ON:15.12.2014 TRIBAL SUB PLAN Rathwa Shri Ramsinh Patalyabhai

Will the Minister of TRIBAL AFFAIRS be pleased to state:

(a) the details of status of implementation of the Tribal Sub-Plan (TSP) during the last three years;

(b) whether the allocated funds under the TSP are not fully utilised;

(c) if so, the details of allocated and utilized funds under the TSP during the last three years and the the current year, State/UT-wise; and

(d) the reaction of the Government thereto?

Answer

MINISTER OF STATE IN THE MINISTRY OF TRIBAL AFFAIRS (SHRI MANSUKHBHAI DHANJIBHAI VASAVA)

(a) to (c): Existing guidelines on Tribal Sub Plan (TSP) issued by the Planning Commission envisage outlay for the TSP in proportion to the ST population. As per census 2011, percentage of ST population in the country is 8.6 (approximately). On an average the percentage of overall expenditure of TSP funds with respect to total State Plan allocation has been approximately equal to the total ST population in the country or more, during the last three years. A statement showing State wise information regarding total State Plan, TSP allocation and expenditure is given at Annexure.

(d): The Planning Commission has issued revised Guidelines for implementation of TSP by the States /UTs on 18th June 2014. The Guidelines, inter alia, reiterate the resolve of the Government for allocation of funds under TSP out of total Plan Outlays not less than the population proportion of STs in State as per 2011 census. The Guidelines further stipulates for non-diversion of funds meant for tribal areas and comprehensive monitoring framework with well-defined indicators, covering provisioning, service delivery standards as well as outcomes.